

(c) An amount of Rs. 157.45 crores has been spent till March, 1987.

(d) Government does not propose to expand the capacity of this plant.

(e) and (f) Do not arise.

Foreign exchange racket involving compensatory payments

567. SHRI SANTOSH BAGRODIA SHRI MUKHTIAR SINGH MALIK: DR. RATNAKAR PANDEY; SHRI CHANDRIKA PRASAD TRIPATHI;

Will the Minister of FINANCE be pleased to state;

(a) whether the Government's attention has been drawn to the news report which appeared in "The Times of India" dated the June 30, 1987 wherein it has been stated that a major foreign exchange racket involving compensatory payments to the tune of Rs 30 crores in violation of the FERA has been busted in Bombay;

(b) if so, the details therein;

(c) whether any inquiry has since been made; and

(d) the action proposed to be taken against the persons found responsible in running the racket?

THE MINISTER OF FINANCE AND THE MINISTER OF COMMERCE (SHRI NARAYAN DATT TIWARI): (a) Yes, Sir.

(b) and (c) 20 premises were searched in Bombay On 27th June, 1987 in an operation code named 'RAHU' organised and supervised by the Central Economic Intelligence Bureau As a result of the searches several incriminating documents evidencing Hawala payments in violation of FERA to the tune of about Rs. 30 crres, Indian currency amounting to

Rs. 15,39,100 believed to be proceeds compensatory payments and foreign currency worth Rs. 1.100 were seized.

(d) After the conclusion of investigations conducted by the Enforcement Directorate, appropriate, action (s) as under the law will be taken, against persons involved.

Heroin seized in Jodhpur

568. SHRI SANTOSH BAGRODIA; SHRI MUKHTIAR SINGH MALIK:

Will the Minister of FINANCE be pleased to state;

(a) whether it is a fact that one quintal of heroin worth Rs. 25 crores has been seized near Jodhpur in third week of June, 1987;

(b) if so, the details thereof; and

(c) whether any action is being contemplated by Government in this regard and if so, whether any arrest have so far been made?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARI): (a) to (c) On 10/11.6 1987, the Rajasthan State police intercepted a truck at Jodhpur and seized 198.975 kgs of heroin of Pakistani origin. In follow-up action on 14.6.1987, a further quantity of 91.270 kgs. of heroin was seized from the village Bangasa in Bikaner district. The truck driver and an associate had been arrested. appropriate action under the law.

Investigations in the case are under progress. No precise value of the drugs seized can be determined as it is dependent on various factors like the purity of drug, source of origin,

Mishaps in Talcher Heavy Water Plant

569. SHRI MUKHTIAR SINGH MALIK: Will the PRIME MINISTER be